

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- FEBRUARY & MARCH, 2020				GRAND TOTAL	
Opening Balance as on 01.02.20	Cases Instituted during the Months of February & March, 2020	Cases Disposed of during the Months of February & March, 2020	Total Pendency as on 31.03.2020	Total Cases Disposed of during the Months of February & March, 2020 (Family Court + High Court)	Total Pendency as on 31.03.2020 (Family Court + High Court)
3372	198	113	3457	1617	39028

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.